

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.2- IA/776(AHM) 2024  
In  
CP(IB)/56(AHM)2022

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

Tata Capital Financial Services Ltd  
V/s  
Archana Jagdish Saboo  
(Personal Gaurantor)

.....Applicant

.....Respondent

**Order delivered on: 15/05/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant / RP : Mr. Mayur Jugtawat, Advocate  
For the Respondent :

**ORDER**

**IA/776(AHM) 2024**

This is an application filed by the RP to place on record the 1<sup>st</sup> Progress Report for the period from 28.03.2024 to 30.04.2024 with respect to Insolvency Process of Archana Jagdish Saboo Personal Guarantor of M/s. Surya Exim Ltd. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, **IA/776(AHM) 2024** stands disposed off.

-sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**